

Filing no. 8332/2020 (B.A.)

Naval Kishore Singh

Versus

The State of Jharkhand

Advocate for Petitioner

Mrs. J. Mazumdar

Defects

9 (i) G.R. no. stated in para 1 and prayer portion may be verified/corrected from FIR page no. 18.

(ii) Petitioner name in vak differs from page 1.